

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 252 OF 2010.

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

DATE OF ORDER

05-08-2011

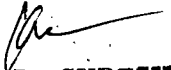
Mr. Vijay Mohita, Counsel for applicant.

Mr. Mahendra Poojapati, Counsel for Mr. Ravi Bhamali, for the respondents.

The learned proxy counsel has produced a copy of letter dated 30th 2010 whereby the transfer order which is the cause of this matter, has been cancelled and, therefore, no cause survives. Being infructuous, the O.A. is dismissed with no order as to costs.

O.A. stands disposed of.


SUDHIR KUMAR
MEMBER (A)


Dr. K. B. SURESH
Judicial Member